

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

No. C.P.(IB) 65/I&BC/(MB)/2018

CORAM : Present : SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **03.04.2018**.

NAME OF THE PARTIES : Pariman Enterprises Pvt. Ltd.

Vs.

Atlantis Life Science Pvt. Ltd.

SECTION OF THE COMPANIES ACT: Insolvency & Bankruptcy Code, 2016.

ORDER

Counsel for the Petitioner present.

Mr. Attam Legal, Advocate, undertakes to file Vakalatnama on
behalf of the Corporate Debtor.

At request. List this matter on 10.04.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

Date :03.04.2018
Rohit